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Gujarat Tax on Sale of Electricity (Repeal) Act, 2002 9 of 2002

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An Act to repeal the Gujarat Tax on Sale of Electricity Act, 1985. It is hereby enacted in the Fifty-third Year of the Republic of India as follows:

1. Short title. :-

This Act may be called the ¹ Gujarat Tax on Sale of Electricity (Repeal) Act, 2002.

1. Published in the Gujarat Government Gazette, Extraordinary, Part V, No. 13, dated 21.3.2002 at page 13-2.

2. Repeal of Guj. 5 of 1985. :-

On and from the 1st April, 2002, the Gujarat Tax on Sale of Electricity Act, 1985 (Guj. 5 of 1985), shall stand repealed.